

## Annexure-VI

Name of the Corporate Debtor: GREEN GARDENS PRIVATE LIMITED; Date of commencement of CIRP: 22-06-2018; List of Creditors as on:25-07-2022

## List of other creditors (Other than financial creditors and operational creditors) (Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Security Interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Ramesh P. Chhugani	25-08-2018	2,80,000	1,83,344	Deed of Agreement dated 28-09-1987.	0	0	0	0	0	0	96,656	0	No Books and records furnished by CD. Admitted balance as per books
2	Mr.Lalchand Munoth Proprietor, Munoth& Munoth	04-09-2019	31,94,364	4,74,953	Court Decree in CS 360 of 1996 and copy of EP filed thereafter in 2014	0	0	0	0	0	0	27,19,411	0	No Books and records furnished by CD. Admitted balance as per books
3	Sanjay Trading	20-09-2018	8,00,000	1,89,268	Cancellation Deed dated 16 May 2012	0	0	0	0	0	0	6,10,732	0	No Books and records furnished by CD. Admitted balance as per books
4	Photo Cinechem	20-09-2018	9,00,000	2,91,233	Cancellation Deed dated 16 May 2012	0	0	0	0	0	0	6,08,767	0	No Books and records furnished by CD. Admitted balance as per books
5	Arunoday Developers	19-09-2018	2,64,44,956	-	Arbitration Award on 3 February 2007	0	0	0	0	0	0	2,64,44,956	0	Not admitted by previous RP based on correspondence, no further information furnished.
	Total		3,16,19,320	11,38,798								3,04,80,522		